

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

NOTIFICATION

Dated, Shillong 10th November 2016.

No.HCM.II/12/2014-Estt/4367 : Pursuant to the resolution of the State Court Management System Committee held on 19th October 2016 a Sub-Committee is constituted for the purpose of drafting the Vision Statement of the State comprising of the following Officers:

- | | |
|---|------------|
| 1. Dr. B.P.Todi, Advocate General | - Chairman |
| 2. Shri Albert W. Lanong, Joint Registrar-Cum-OSD | - Member |
| 2. Smti. T. Yangi, Advocate | - Member |

REGISTRAR GENERAL

Memo No. HCM.II/12/2014-Esst/4367A Dated, 10th November, 2016.

Copy to :-

1. *The Joint Registrar-cum-Secretary to the Chief Justice, High Court of Meghalaya, Shillong.*
2. *The P.S. to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.*
3. *The P.S. to Hon'ble Mr. Justice V.P.Vaish, High Court of Meghalaya, Shillong.*
4. *Shri W. Khylllep, Secretary to the Government of Meghalaya, Law Department. Shillong*
5. *Dr.B. P. Todi, Advocate General, Meghalaya, Shillong.*
6. *Shri A. W. Lanong, Joint Registrar-Cum- OSD, High Court of Meghalaya, Shillong.*
7. *Shri T. Dkhar, Senior Technical Director, NIC, Shillong.*
8. *Smti. Yangi, Advocate, Shillong.*
9. *The PA to Registrar General, High Court of Meghalaya, Shillong.*
10. *The System Analyst, High Court of Meghalaya, Shillong for uploading in the Official Web-site.*
11. *Office File.*


REGISTRAR GENERAL